

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

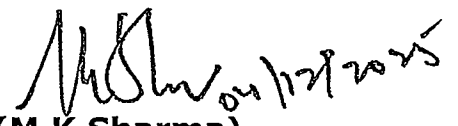
ORDER

No: 1000 of 2025/RG

Dated: 04.12.2025

In the interest of administration, Ms. Farhana Ali, Additional Registrar (Adm.), J&K Judicial Academy, Srinagar who vide High Court Order No. 1674 of 2025/RG dated 20.11.2025, was transferred and posted as Additional Registrar (Adm.), High Court Wing Srinagar, shall continue to work in the J&K Judicial Academy, Srinagar till 31.01.2026.

By Order.


(M.K Sharma)

Registrar General

Dated:- 04.12.2025

No:-75481-00 /RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Director, J&K Judicial Academy, Jammu;
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
5. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu
6. Registrar Rules, High Court of J&K and Ladakh, Jammu;
.....for information.
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh, Jammu;
..... for information and necessary action.
9. ✓ CPC e-Courts, High Court of J&K and Ladakh for information and uploading the same on the High Court Website.
10. Director Finance, High Court of J&K and Ladakh, Jammu for information.
11. Concerned Officer _____;
..... for information and necessary compliance.
12. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.
13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
14. Order File.


Registrar General